

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BUDGET SESSION

### STARRED

## QUESTIONS AND ANSWERS

*Thursday, the 17th April, 2008*

### Requirement of Rice

**Shri M. M. DANGGO**

**\*14. Will the Minister in-charge, Food & Civil Supplies be pleased to state :-**

**(a) The quantity of rice the State requires annually for consumption ?**

**(b) The procedure for acquiring rice from the FCI by the wholesalers/stockists ?**

**(c) The procedure for procuring rice by the Fair Price Shop dealer from the wholesalers ?**

**Shri J. A. LYNGDOH**

**(Minister in-charge, Food Civil Supplies & Consumer Affairs)**

(a) The quantity of Rice the State requires annually for consumption is around 4,75,436 MTS.

(b) The rice allotted by the Government of India and released to the D.C's/S.D.O's is allotted to the wholesalers/Government nominees on monthly basis to be lifted from the F.C.I. The Wholesalers'/Government nominees deposits the value of allotted quantum with the FCI and on receipt of such payment, the FCI issues a Release Order against the wholesalers/Government nominees to lift the rice from the FCI Godown.

(c) The Deputy Commissioners'/ SDO's after ensuring the availability of rice with the wholesalers/Government nominees issues permits to the Fair Price Shop dealers to lift the rice from the wholesalers/Government nominees on payment of the value of the rice for which permit has been issued.

- (d) The commodities supplied in our State through Fair Price Shops ? (d) Rice, Sugar and Wholemeal Atta allotted by the Government of India.

### Pending Bills/Liabilities

**Shri M. M. DANGGO**

\*15. Will the Deputy Chief Minister in-charge, Public Works (Roads) be pleased to state :-

- (a) The total amount of pending bills/liabilities to be paid to the contractors/suppliers till date ?
- (b) The measures being taken by the department to clear the pending bills/liabilities at the earliest ?

**Shri H. S. LYNGDOH**  
[Deputy Chief Minister in-charge,  
Public Works (Roads)]

- (a) Rs.17365.54 lakhs (Rupees one hundred seventy three crore sixty five lakhs fifty four thousand) as on 1st April, 2008, Sir.
- (b) Sir, efforts are being made to clear the pending bills/liabilities of Plan and Non Plan schemes as per availability of fund.

### Wholesalers/Stockist

**Shri M. M. DANGGO**

\*16. Will the Minister in-charge, Food & Civil Supplies be pleased to state :-

- (a) The number of wholesalers/stockists in the State-District wise ?

**Shri J. A. LYNGDOH**  
(Minister in-charge, Food Civil  
Supplies & Consumer Affairs)

(a)

District	Total
1. East Khasi Hills	129
2. West Khasi Hills	55
3. Ri-Bhoi	30
4. Jaintia Hills	62
5. East Garo Hills	17
6. West Garo Hills	145
7. South Garo Hills	22

(b) The number of fair price shops in the State-District wise ?

(b) District	Total
1. East Khasi Hills	1061
2. West Khasi Hills	670
3. Ri-Bhoi	293
4. Jaintia Hills	377
5. East Garo Hills	533
6. West Garo Hills	1165
7. South Garo Hills	185

### PMGSY Roads

**Shri M. M. DANGGO**

**Shri H. S. LYNGDOH**  
[Deputy Chief Minister in-charge,  
Public Works (Roads)]

\*17. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

(a) The proposed number of PMGSY Roads in West Khasi Hills District, priority wise ?

(a) Sir, as per the Comprehensive New Connectivity Priority List (CNCPL) for West Khasi Hills District, 88 (eighty eight) numbers of road works, covering a total length of 338.80 Kms and connecting 112 numbers of habitations are proposed to be constructed. So far, the department has taken up construction of 28 numbers of road works for a length of 105.45 Kms under Phase-II, III and IV of PMGSY. In Phase-V, road works proposed priority wise are as follows :-

1. Laitlawsnai to Mawjyrsem Ph-II (4.00 Km)	- Rs.156.00(L)
2. Shallang to Riangdim (Sec-II) (12.00 Km)	- Rs.550.00 (L)
3. Mawkhmahrang to Wahrinong (5.00 Km)	- Rs.435.00 (L)
4. Sangshong to Mawlong (2.15 Km)	- Rs.122.00 (L)
5. Rangthong to Sarin (12.25 Km)	- Rs.664.00 (L)
6. Nongsohma to Ramkynshi (2.00 Km)	- Rs.87.00 (L)
7. Nongum to Mawriangtynnai (10.00 Km)	- Rs.500.00 (L)
8. Mawkohngei to Mawthadraishan (Sec-II) (5.00 Km)	- Rs.353.00 (L)

(b) The amount earmarked for each scheme ?

(b) As per (a) above, Sir.

### **Dilapidated Buildings**

**Shri M. M. DANGGO**

**Shri J. A. LYNGDOH**

**[Minister in-charge, Public Works  
(Buildings)]**

\*18. Will the Minister in-charge, Public Works (Buildings) be pleased to state :-

(a) Whether the department is aware that the IB buildings at Nonghyllam, Moheshkhola and Khonjoy are in a dilapidated conditions ?

(a) Yes, Sir.

(b) Whether the department is considering to renovate/repair the buildings ?

(b) No, Sir.